

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 301

New IVN. A80/2023, New IA6032/2023, IA-5144/2023, IA-5145/2023,
IA-5421/2023, IA-5238/2023, IA-5125/2023, IA-4466/2023

IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers Petitioner/Applicant
LLP & Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd. Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 08.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Applicant : Mr. Vipul Ganda, Ms. Abhipsa Mahanti, Ms. Shreya
Kumar, M. R. Shamshad, Mr. Nabula J., Mr. I. Zaidi,
Mr. Nidish Gupta (Proxy), Mr. Shikhil Suri, Ms. Vidhi
Kapoor Advs.

For the RP : Mr. Rishabh Jain Adv.

For GNIDA : Mr. U. N. Singh Adv.

For the SRA : Mr. P. Nagesh Sr. Adv., Mr. Harshal Kumar Advs.

For the CoC : Mr. Kartik Seth, Mr. Prashanth R. Dixit Advs.

ORDER

New IVN. A-80/2023

This application has been filed by the CoC through Mr. Javed Ahmad Ansari seeking to intervene in IA-4466/2023. It is submitted that the CoC has passed a resolution with the majority voting for filing this application. The Applicant is directed to place on record the voting sheet within three days.

List the matter **on 29.11.2023.**

New IA-6032/2023

Issue notice to the Respondents.

Ld. Counsel appearing for the Resolution Professional and Ld. Counsel appearing for the SRA accept notice and seek time to file their reply.

The Applicant shall take steps serve notice on the remaining Respondents and file proof of affidavit.

The Respondents are directed to file reply affidavit within one week. Rejoinder, if any, shall be filed within three days thereafter.

List the matter **on 29.11.2023.**

IA-5144/2023

Mr. U.N. Singh Ld. Counsel appears for the Applicant and Mr. Rishabh Jain Ld. Counsel appearing for the Resolution Professional.

Pleadings are complete. List the matter for final arguments **on 29.11.2023.**

IA-5145/2023

As prayed for by Mr. U. N. Singh Ld. Counsel appearing for the Applicant, three days further time granted for filing the rejoinder. Ld. Counsel appearing for the SRA has submitted that he does not wish to file any reply affidavit to this application.

List the matter for final arguments **on 29.11.2023.**

IA-5421/2023

Three days time granted to the Applicant to bring the rejoinder affidavit on record. Ld. Counsel appearing for the SRA has submitted that he does not wish to file any reply affidavit to this application.

List the matter for final arguments **on 29.11.2023.**

IA-5238/2023

Three days time granted to the Applicant to bring the rejoinder affidavit on record.

List the matter for final arguments **on 29.11.2023.**

IA-5125/2023, IA-4466/2023

List the matter for arguments **on 29.11.2023.**

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**